



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,20th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
11	PIL/51/2021 B/O	BISHWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM SC, EXCISE DEPTT.
<b>ADMISSION</b>				
12	WA/129/2021 B/O	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/929/2021 <b>in</b> WA/129/2021	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
13	WA/130/2021 B/O	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/928/2021 <b>in</b> WA/130/2021	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
14	WA/133/2021 B/O	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/956/2021 <b>in</b> WA/133/2021	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
15	WA/134/2021 B/O	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/958/2021 <b>in</b> WA/134/2021	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH

16	WA/137/2021 B/O	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1002/2021 <b>in</b> WA/137/2021	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
17	WA/138/2021 B/O	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1008/2021 <b>in</b> WA/138/2021	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
18	WA/139/2021 B/O	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1012/2021 <b>in</b> WA/139/2021	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
<b>ORDERS</b>				
19	WP(C)/575/2020 FIXED	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR R SINGHA	MR S SARMA (R-6) MR. P K ROY (R-4,5) MR P CHOUDHURY MR H K HAZARIKA (R-8) ASSTT.S.G.I. MR. V. SIBAL MR. A GAYAN, LEARNED CGC (R-1) SC. EPFO SC, INCOME TAX
	<b>WITH</b> I.A.(Civil)/1120/2021 <b>in</b> WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. U K NAIR MR R SINGHA MS.P SAHARIA	GA, ASSAM MR. P N GOSWAMI (SC, ASIDCL, R3, R4) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 20/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>			
27 WP(C)/2221/2020	SUJAB ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MR S I ZAKARIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>MOTION</b>			
28 WP(C)/4016/2021 FIXED	NAZIRA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	G UDDIN MR. A S TAPADER C M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 20/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
30	WP(C)/8963/2019 B/O	TRANS INDIA DEVELOOPERS LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 20/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
51	WP(C)/5571/2020 FIXED	SANJIB SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, REVENUE
52	Cont.Cas(C)/274/2021 B/O	SUDIPTA BHATTACHARJEE <b>Versus</b> RAKESH KUMAR IAS AND ANR.	MR. R MAZUMDAR MR D KALITA MS A BHUYAN	
53	WP(C)/4008/2021 B/O	DR. SURESH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M KASHYAP MR D KALITA MR. D J DAS MS A BHUYAN	SC, HEALTH SC, FINANCE
54	WP(C)/4030/2021 B/O	KRISHALAYA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, PWD
55	WP(C)/4039/2021 B/O	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR	GA, ASSAM SC, FINANCE SC, N C HILLS
<b><u>ADMISSION</u></b>				
56	WP(C)/3107/2021 FIXED	ABANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR R DHAR (SC, HANDLOOM, TEXTILE AND SERICULTURE DEPARTMENT)
57	WP(C)/3347/2021 FIXED	FERJINA PARBIN JALIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, AG (A AND E) GA, ASSAM
<b><u>ORDERS</u></b>				
58	WP(C)/3350/2021 FIXED	LAKHINATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	SR. GA, ASSAM

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 20/08/2021

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**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
36	WP(C)/2491/2021 B/O	ABBAS SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	SC, PWD ROAD MR. D P BORAH MS. S BORO MR B PAUL
<b>MOTION</b>				
37	WP(C)/3869/2021 FIXED	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS <b>Versus</b> UMESH CH DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	
38	WP(C)/4013/2021 CAVT. NO.05222/021, B/O	HABIBUL IDRIS CHPUDHURY <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR J C BORAH	SC, PNRD GA, ASSAM MR E AHMED FOR CAVEATOR
39	WP(C)/4023/2021 B/O	MIR SIRAJUL HOQUE AND 245 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM SC, REVENUE
40	WP(C)/4032/2021 B/O	AMAN SATYA KACHROO TRUST <b>Versus</b> THE UNION OF INDIA AND 13 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
41	WP(C)/4034/2021 B/O	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
42	WP(C)/4037/2021 B/O	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS. S DEVI MR J MAHANTA	GA, ASSAM SC, M A C
43	WP(C)/4044/2021 B/O	B K CONSTRUCTION <b>Versus</b> MANAGING DIRECTOR, NHM AND 2 ORS	MR. DITUL DAS MR A K SHARMA MS. M LAHKAR	

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LEAVE NOTE OF ADVOCATES FOR 20/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
59	AB/2278/2021 WITH OFFICE NOTE, FIXED	ASHOK KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
60	AB/2315/2021 FIXED	JAYANTA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
<b>ADMISSION</b>				
61	CrI.A./133/2021 B/O	BISWAJIT HAJARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MR M CHETIA H SAIKIA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/318/2021 <b>in</b> CrI.A./133/2021	BISWAJIT HAJARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MR M CHETIA H SAIKIA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
62	Bail Appln./1806/2021 FIXED	SRI DAYAL KRISHNA PATHAK <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
<b>ORDERS</b>				
63	I.A.(CrI.)/319/2021 BA 1890/2021(D/O), B/O <b>in</b> Bail Appln./1890/2021	MRIGON BONGJANG <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
33	CRP(I/O)/73/2021 B/O	BANAJIT KR. DAS <b>Versus</b> SMTI. SHUKHILA BALA DAS AND 6 ORS.	MR. R BORPUJARI MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
	<b>WITH</b> I.A.(Civil)/1250/2021 <b>in</b> CRP(I/O)/73/2021	BANAJIT KR. DAS <b>Versus</b> SHUKHILA BALA DAS AND 6 ORS.	MR. R BORPUJARI MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
<b>ADMISSION</b>				
34	WP(C)/2365/2017 FIXED	PRASHEN SHIL <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR.S CHAKRABARTY(R-5) SC, BTC
35	WP(C)/1335/2021 FIXED	MD. JAMAT ULLAH ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H BARUAH MR P P PHUKAN	MR. P N GOSWAMI SC, P H E
<b>ORDERS</b>				
36	Cont.Cas(C)/11/2018 FIXED	JUGESWAR NATH <b>Versus</b> P.K.BURAGOHAIN	MS. B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	N GOGOI S ALI MS. A VERMA MR. K KALITA MR. D HANDIQUE MR. B GOGOI MR. P NAYAK H KAKATI
37	WP(C)/3848/2021 CONNCTED WITH ITEM NO 28 IN THE DAILY CAUSELIST	NITUMONI DEVI AND 25 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. U K NAIR MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1998/2021	DILIP BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<b>ORDERS</b>				
2	I.A.(Civil)/1334/2020 PART-HEARD <b>in</b> CRP/5875/2020  <b>WITH</b> CRP/5875/2020 (Filing Number)	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS <b>Versus</b> M/S J A BROTHERS  ENGINEERING PROJECT (INDIA) LTD AND 3 ORS <b>Versus</b> M/S J A BROTHERS E	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MS. K JAIN
3	I.A.(CrI.)/585/2020 AB 1553/2020(D/O) <b>in</b> AB/1553/2020	VIKRANT KUMAR RAY, <b>Versus</b> FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	PP, ASSAM
4	I.A.(Civil)/1233/2021 MAC.APP. 87/2015(D/O), B/O <b>in</b> MACApp./87/2015	LAKHMI DAS <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD.	MR D MONDAL	MR. R GOSWAMI

LEAVE NOTE OF ADVOCATES FOR 20/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021